

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**Civil Contempt Petition No.200/0005/2020**
(in O.A. No.1021/2019)

Jabalpur, this Tuesday, the 03rd day of March, 2020

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER



N.K. Shrivastava S/o Shri B.P. Shrivastava,
aged about 58 years Chief Law Assistant CRWS Bhopal
R/o 122 Navin Nagar Colony, Ashbagh
Behind Hind Convent School Bhopal (M.P.) 462010 -Applicant
(By Advocate –**Shri Gajendra Singh Thakur**)

V e r s u s

1. Shailendra Kumar Singh, General Manager,
West Central Railways, Jabalpur (M.P.) 482001

2. Shobhan Chaudhari Additional General Manager Cum
Competent Authority West Central Railways,
Jabalpur (M.P.) 482001 - Respondents

O R D E R (ORAL)**By Navin Tandon, AM:-**

Learned counsel for the petitioner submits that order of this
Tribunal has been complied with and therefore he prays to
withdraw this Contempt Petition.

2. Accordingly, the Contempt Petition is dismissed as withdrawn.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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